

DIVISION BENCH

ITEM NO.126

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No.166/2024 IN CP (IB) No.75/ALD/2019

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 19th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

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|----------------------------|---|
| NAME OF THE COMPANY | STATE BANK OF INDIA V/S M/S FEDDERS ELECTRIC & ENGINEERING LTD |
| UNDER SECTION | 7 IBC (RESOLUTION PLAN APPROVED) |

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 20th May, 2024.

**-Sd-
(Court Officer)**

19th April, 2024

*Avaneesh Kumar Singh
(Stenographer)*